

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.11.2020 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1048-1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. With	S. Ghosh	Rishav Banerjee-R1 Siddharta Manocha-R2
2.	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)
3.	Comp. App. (AT) (Ins) No. 90 of 2020	Vijay Sitaram Dandnaik Vs. Punjab National Bank & Ors.	Anand. K	P.B.A. Srinivasan-R1 Vikky Dang-R2
4.	Comp. App. (AT) (Ins) No. 198 of 2020	Nishit B Patel Vs. Good Value Financial Services Pvt. Ltd. & Anr.	Nitin Mishra	Aman Varma Tajinder Pal Singh-R2
5.	Comp. App. (AT) (Ins) No. 271 of 2020	Subhash Agrawal Vs. AU Small Finance Bank Ltd & Anr.	Awanish Sinha	Samarendra Kumar-R1
6.	Comp. App. (AT) (Ins) No. 606 of 2020	Sepeco Electric Power Construction Corporation Vs. Sumit Binani & Ors	Abhinav Raghuvanshi	Misha-R1 & R2 Srideepa Bhattacharyya-R3
7.	Comp. App. (AT) (Ins) No. 607 of 2020	Ashok Kumar Vs. K T C Foods Pvt. Ltd. & Ors. With	Rakesh Kumar	Vijay Singh-R1 & R2 Ritoban Sarkar-R3
8.	Comp. App. (AT) (Ins) No. 650 of 2020	Shiv Shakti Inter Globe Exports (P) Ltd. Vs. K.T.C. Foods (P) Ltd. & Anr.	Manoj K. Singh	Anuj Singh-R2

9.	Comp. App. (AT) No. 54 of 2020	AI- Sami Agro Products Pvt. Ltd. & Ors. Vs. Duan Hongli & Anr.	Aaditya A. Pande	
10.	Comp. App. (AT) No. 130 of 2020	Anil Ramchandra Bakshi & Ors. Vs. Roopa Bhandare & Ors. With	Goutham Shivshankar	Harisha S.R.-R1
11.	Comp. App. (AT) No. 131 of 2020	Milind Madhav Dhume & Ors. Vs. AKP Ferrocast Pvt. Ltd. & Ors.	Goutham Shivshankar	Shanthkumar V. Mahale
12.	Comp. App. (AT) No. 145 of 2020	Air Water Inc. Vs. Ellenbarrie Industrial Gases Ltd & Ors.	Dheeraj Nair	Vikrant Nair Nipun Katyal-R1 Vikrant Pachnanda- R2 Iram Hassan-R3 Shaunak Mitra-R4 Varinder Singh Dhiman-R5 & R7
13.	Competition App. (AT) No. 15 of 2020	Plasser India Pvt. Ltd. Vs. The Competition Commission of India & Ors.	Lakshmikumaran	

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar